

protection measures, first-aid kit, regular cleaning of blankets, common kitchen, personal lockers, common recreation space and CCTV cameras at entry and exit points for security.

Programmes and schemes for urban development

405. SHRI MANAS RANJAN BHUNIA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government of India has many development programmes for Urban Development and small cities, if so, the list of the schemes for the Urban Development; and

(b) the amount of money allocated for the schemes for the different States separately, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Ministry of Housing and Urban Affairs (MoHUA) facilitates and assists States/Union Territories (UTs), through its flagship Missions - Swachh Bharat Mission-Urban (SBM-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission (SCM), and Pradhan Mantri Awas Yojana (Urban) (PMAY-U) and Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) and Metro Rail Projects to improve urban infrastructure and enhance the quality of life in cities and towns covered under these Missions.

(b) Funds allocated for these programmes State-wise are given in the following Statement.

Statement

Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(All figures in ₹ crore)

Sl. No.	States/UTs	Committed Central Assistance
1	2	3
1.	Andhra Pradesh	1,056.62
2.	Arunachal Pradesh	126.22

1	2	3
3.	Assam	591.42
4.	Bihar	1, 164.80
5.	Chhattisgarh	1, 009.74
6.	Goa	104.58
7.	Gujarat	2, 069.96
8.	Haryana	764.51
9.	Himachal Pradesh	274.07
10.	Jammu and Kashmir	533.72
11.	Jharkhand	566.17
12.	Karnataka	2, 318.79
13.	Kerala	1, 161.20
14.	Madhya Pradesh	2, 592.86
15.	Maharashtra	3, 534.08
16.	Manipur	162.28
17.	Meghalaya	72.12
18.	Mizoram	126.22
19.	Nagaland	108.19
20.	Odisha	796.97
21.	Punjab	1, 204.47
22.	Rajasthan	1, 541.95
23.	Sikkim	36.06
24.	Tamil Nadu	4, 756.58
25.	Telangana	832.60
26.	Tripura	133.43
27.	Uttar Pradesh	4, 922.46

1	2	3
28.	Uttarakhand	533.72
29.	West Bengal	1,929.32
30.	Andaman and Nicobar Islands	10.82
31.	Chandigarh	54.09
32.	Dadra Nagar Haveli	10.82
33.	Daman and Diu	18.03
34.	Delhi	802.31
35.	Lakshadweep	3.61
36.	Puducherry	64.91
TOTAL		35,989.70

* The UT of Chandigarh has revised its approved SAAP from 95.07 crore to 56, 95 crore.

Swachh Bharat Mission-Urban (SBM-U)

(crores)

Sl. No.	State/UT	Mission Allocation (₹ in crore)
1	2	3
1.	Andaman and Nicobar Islands	3.52
2.	Andhra Pradesh	571.33
3.	Arunachal Pradesh	27.78
4.	Assam	220.80
5.	Bihar	583.68
6.	Chandigarh	28.02
7.	Chhattisgarh	357.85
8.	Dadra and Nagar Haveli	3.63
9.	Daman and Diu	2.56
10.	Delhi	349.75

1	2	3
11.	Goa	17.09
12.	Gujarat	834.15
13.	Haryana	317.08
14.	Himachal Pradesh	34.95
15.	Jammu and Kashmir	151.63
16.	Jharkhand	258.71
17.	Karnataka	1017.96
18.	Kerala	219.99
19.	Madhya Pradesh	920.04
20.	Maharashtra	1677.80
21.	Manipur	53.10
22.	Meghalaya	22.62
23.	Mizoram	37.52
24.	Nagaland	33.31
25.	Odisha	372.02
26.	Puducherry	28.94
27.	Punjab	364.02
28.	Rajasthan	705.46
29.	Sikkim	9.52
30.	Tamil Nadu	1574.50
31.	Telangana	413.74
32.	Tripura	50.07
33.	Uttar Pradesh	1740.98
34.	Uttarakhand	98.00
35.	West Bengal	911.34
	TOTAL	14013.46

Pradhan Mantri Awas Yojana-Urban (PMAY-U)

Sl. No.	State/UTs	Central Assistance Sanctioned (₹ in crore)
1	2	3
1.	Andaman and Nicobar Islands (UT)	9.18
2.	Andhra Pradesh	20, 756.26
3.	Arunachal Pradesh	162.82
4.	Assam	1, 458.90
5.	Bihar	4, 705.52
6.	Chandigarh (UT)	6.47
7.	Chhattisgarh	3, 821.85
8.	Dadra and Nagar Haveli (UT)	86.05
9.	Daman and Diu (UT)	22.24
10.	Delhi (UT)	361.23
11.	Goa	16.28
12.	Gujarat	10, 373.02
13.	Haryana	4, 235.32
14.	Himachal Pradesh	174.75
15.	Jammu and Kashmir	692.50
16.	Jharkhand	2, 940.61
17.	Karnataka	9, 378.50
18.	Kerala	1, 975.78
19.	Ladakh (UT)	36.68
20.	Lakshadweep (UT)	-
21.	Madhya Pradesh	11, 682.09
22.	Maharashtra	17, 603.55
23.	Manipur	642.71

1	2	3
24.	Meghalaya	70.42
25.	Mizoram	463.64
26.	Nagaland	505.95
27.	Odisha	2, 231.90
28.	Puducherry (UT)	203.29
29.	Punjab	1, 229.55
30.	Rajasthan	3, 249.22
31.	Sikkim	8.18
32.	Tamil Nadu	11, 267.03
33.	Telangana	3, 422.98
34.	Tripura	1, 242.75
35.	Uttar Pradesh	22, 271.64
36.	Uttarakhand	688.68
37.	West Bengal	6, 280.68
TOTAL		1, 44, 278.68*

*Excluding additional interest subvention subsidy of ₹ 1,670 crore sanctioned recently to Central Nodal Agencies (CNAs) for disbursement.

*Deendayal Antyodaya Yojana-National Urban Livelihoods Mission
(DAY-NULM)*

Sl. No	States/UTs	Budget allocation 2019-20 (₹ in lakh)
1	2	3
1.	Andhra Pradesh	8645.00
2.	Bihar	4144.00
3.	Chhattisgarh	2839.00
4.	Goa	453.36
5.	Gujarat	1636.44

1	2	30
6.	Haryana	3950.03
7.	Himachal Pradesh	180.70
8.	Jammu and Kashmir	1156.00
9.	Jharkhand	2170.00
10.	Karnataka	2194.16
11.	Kerala	2012.00
12.	Madhya Pradesh	6506.19
13.	Maharashtra	0.00
14.	Odisha	1909.88
15.	Punjab	1090.14
16.	Rajasthan	5081.00
17.	Tamil Nadu	10848.42
18.	Telangana	4213.00
19.	Uttar Pradesh	13141.00
20.	Uttarakhand	704.34
21.	West Bengal	3439.15
22.	Delhi	0.00
23.	Puducherry	474.00
24.	Andaman and Nicobar Islands	0.00
25.	Chandigarh	411.00
26.	Dadra and Nagar Haveli	0.00
27.	Daman and Diu	0.00
28.	Arunachal Pradesh	479.32
29.	Assam	1981.90
30.	Manipur	486.52

1	2	3
31.	Meghalaya	0.00
32.	Mizoram	570.52
33.	Nagaland	456.34
34.	Sikkim	343.49
35.	Tripura	905.00
TOTAL		82421.90

Smart City Mission (SCM)

A Total of 5,151 projects worth of ₹ 2,05,018 crore have been proposed by these cities as part of their Smart City Proposals (SCP) that are under various stages of implementation. As of 15th November 2019, 4,178 projects worth ₹ 1,49,519 crore have been tendered out, of which work orders for 3,376 projects worth ₹ 1,05,458 crore have been issued and 1,296 projects worth ₹ 23,170 crore have been completed. As per Smart Cities Mission guidelines the Central Government proposes to give financial support to the extent of ₹ 48,000 crore over five years *i.e.* an average of ₹ 500 crore per city over the Mission period.

Dedicated corridor for pedestrians and cyclists in Delhi

406. SHRI G.C. CHANDRA SHEKHAR: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Delhi Development Authority (DDA) is planning to build a dedicated corridor for pedestrians and cyclists, if so, the details thereof;

(b) whether the DDA plans to build the 'Delhi Cyclewalk' as a 33 km long dedicated track for cyclists and pedestrians, with four corridors connecting Tughlaqabad, Greater Kailash, Nehru Place and Delhi Secretariat, if so, the details thereof;

(c) whether the DDA also plans to start a bike sharing project on the dedicated corridor, if so, the details thereof; and

(d) the steps being taken by Government in this regard?